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7	-	Crc	

					(. 111 01010)
SBNs deposited		SBNs Exchanged		Total no. of accounts	Total Value of SBNs
No. of accounts	Amount	No. of tenderers	Amount	tenderers	Collected
126133	732.76	33198	12.82	159331	745.58

- (d) and (e) Income-tax Department (ITD) has taken suitable action as per law against persons found to be involved in making unaccounted deposits, post-demonetisation, in various banks including, *inter alia*, cooperative banks. During the period November 2016 to March, 2017, ITD conducted searches in 900 groups, involved in various activities and business, leading to seizure of ₹900 crores, including cash seizure of ₹636 crores.
 - (f) In view of (d) and (e), doesn't arise.

Increase in NPAs of banks

669. SHRI RAVI PRAKASH VERMA:

SHRI NEERAJ SHEKHAR:

Will the Minister of FINANCE be pleased to state:

- (a) the details of NPAs of various Public Sector Banks as on 30th June, 2018, Bank-wise;
- (b) the details of loans sanctioned after May, 2014 which have turned as NPAs, Public Sector Bank-wise and year-wise;
- (c) whether the country has witnessed around five times increase in NPAs of PSBs since 2014 till date;
 - (d) if so, the details thereof, PSB-wise; and
 - (e) the details of NPAs of PSBs as on 31st March, 2014, Bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) to (e) Asset Quality Review (AQR) carried out in 2015 for clean and fully provisioned bank balance-sheets revealed high incidence of NPAs. Expected losses on stressed loans, not provided for earlier under flexibility given to restructured loans,

were reclassified as NPAs and provided for. PSBs initiated cleaning up by recognising NPAs and provided for expected losses. The aggregate gross NPAs of PSBs increased primarily as a result of this transparent recognition of stressed assets as NPAs from ₹ 2,16,739 crore, as on 31.3.2014, to ₹ 8,45,475 crore, as on 31.3.2018 (provisional data) (as per RBI data on domestic operations). Bank-wise details are given in the Statement (See below).

RBI has apprised that gross NPA data for PSBs for June 2018, and PSB-wise, year-wise details of loans sanctioned after May 2014 that have turned NPAs, are not available.

Statement

Details of gross Non-Performing Assets of Public Sector Banks

Amounts in crore ₹ Sl. No. Bank Gross NPAs* As on 31.3.2014 As on 31.3.2018 1 2 3 4 1. Allahabad Bank 7,961 26,419 2. Andhra Bank 5,858 28,124 3. Bank of Baroda 9,894 48,189 4. Bank of India 10,274 51,086 5. Bank of Maharashtra 2.860 18,433 6. Canara Bank 7,371 44,432 7. Central Bank of India 11,500 38,131 8. Corporation Bank 4,737 22,213 9. Dena Bank 2,616 16,361 10. IDBI Bank Limited 9,949 46,641 Indian Bank 11. 4,284 11,765 12. Indian Overseas Bank 7,838 36,515 Oriental Bank of Commerce 13. 5,618 26,134 14. Punjab and Sind Bank 2,554 7,802

Source: RBI (domestic operations, Mar 18 provisional data)

Operating of common service centres as business correspondents of banks

- 670. SHRI K.R. ARJUNAN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that Government will work to enable all 2.9 lakh common service centres in the country to operate as business.correspondents of banks;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that these centres will be allowed to perform many more services; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) to (d) As per the Reserve Bank of India's extant guidelines dated

^{*} Asset Quality Review (AQR) carried out in 2015 for clean and fully provisioned bank balancesheets revealed high incidence of NPAs. Expected losses on stressed loans, not provided for earlier under flexibility given to restructured loans, were reclassified as NPAs and provided for PSBs initiated cleaning up by recognising NPAs and provided for expected losses. The aggregate gross NPAs of PSBs increased primarily as a result of this transparent recognition of stressed assets as NPAs.